

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/27/KOB/2023
SECTION	SEC 95 IBC R/W NCLT RULE 7(2) AAA.
NAME OF PARTIES	THE SOUTH INDIAN BANK LTD V/S MR. AJITHKUMAR R.
PETITIONERS ADVOCATE/ PROFESSIONAL	K N SIVASANKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	KEVIN THOMAS, N. MAHESH

**10 April 2024**

## O R D E R

### **CP(IBC)/27/KOB/2023**

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Resolution Professional. Learned Counsel, Mr. Sunil Shankar appears physically on behalf of the Petitioner/Financial Creditor. Learned Counsel, Mr. A Kevin Thomas appears physically on behalf of the Personal Guarantor.

Counsel for the both sides submit that pleadings are complete in the matter and matter is ripe for final hearing.

List this matter for final hearing on **22.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**